

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3011  
TO BE ANSWERED ON 16.03.2016**

**DELEGATION OF POWERS**

**†3011. SHRI RAHUL KASWAN:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Railways has formed a committee to delegate the powers to zonal and divisional railways and if so, the details thereof;**

**(b) whether the said committee has submitted any recommendations on the procedure of delegation of powers to zonal and divisional railways and if so, the details thereof; and**

**(c) whether the Railways has fixed any time line for this process to implement and if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) & (b): Yes, Madam. A One-man Committee comprising Shri E. Sreedharan, former Managing Director, Delhi Metro Rail Corporation constituted by Ministry of Railways for delegating tendering and commercial powers to General Managers and other operating levels submitted its report on 11.03.2015. The report has been evaluated for implementation in Ministry of Railways through a sub-Committee comprising senior officers.**

**(c): No, Madam. Implementation of the recommendations covering a wide spectrum of issues entails detailed evaluation and consultation with Zonal Railways.**

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